

SPECIAL BENCH

O-209

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/189(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	CEEAN COMMERCE PVT.LTD.
UNDER SECTION	IBC SECTION 59

Appearances (via video conferencing/physically)

Mr.Saurav Jain, Adv.] For the Liquidator

O R D E R

1. Ld. Counsel for the Liquidator present.
2. Post the matter before the Regular Bench on **13/06/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**